

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
LOK SABHA
UNSTARRED QUESTION NO. †4302
TO BE ANSWERED ON 12.12.2016

SUCCESS IN DISTRIBUTION OF TITLE DEEDS

†4302. SHRIMATI JYOTI DHURVE:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the extent of success in percentage terms achieved in the process of distribution of title deeds to the tribals as per the Forests Rights Act, State/UT-wise;
- (b) whether the Government has requested the State Governments to withdraw false criminal cases against the tribals and scheduled tribes; and
- (c) if so, the number of cases withdrawn by the State Governments during the last three years and the current year the State/UT-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS
(SHRI JASWANTSINH BHABHOR)

- (a) As per the Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Right) Act, 2006 and rules thereunder, responsibility for implementation of the act lies with the States/UTs. As per the information received from State Governments, a statement showing claims filed and titles distributed as well as the percentage of titles distributed against claims filed State-wise as on 31.8.2016 is at **Annexure**.
- (b) This Ministry has not received information about false criminal cases against the Scheduled Tribes (STs).
- (c) Does not arise in view of reply to part (b) above.

Annexure.

Annexure referred to reply to part (a) of Lok Sabha Unstarred Question No.4302 for 12.12.2016 asked by Shrimat Jyoti Dhurve, M.P.

S. No.	States	No. of Claims received upto 31.08.2016	No. of Titles Distributed upto 31.08.2016	Percentage Success in distribution against claims received
1	Andhra Pradesh	154,838	85,193	55.02
2	Assam	131,911	36,267	27.49
3	Bihar	8,022	222	2.77
4	Chhattisgarh	860,364	347,789	40.42
5	Gujarat	190,098	77,038	40.53
6	Himachal Pradesh	5,692	346	6.08
7	Jharkhand	107,028	54,423	50.85
8	Karnataka	372,248	8,303	2.23
9	Kerala	37,535	24,599	65.54
10	Madhya Pradesh	616,951	234,212	37.96
11	Maharashtra	355,606	110,250	31.00
12	Odisha	630,452	391,972	62.17
13	Rajasthan	71,200	35,971	50.52
14	Tamil Nadu	21,781	3,723	17.09
15	Telangana	215,742	100,247	46.47
16	Tripura	194,028	124,596	64.22
17	Uttar Pradesh	93,644	18,555	19.81
18	Uttarakhand	182	0	0.00
19	West Bengal	142,081	44,604	31.39
TOTAL		4,209,403	1,698,310	40.35